## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

.APPLICATION NUMBER

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PETITION NUMBER

: CP/8/2017

NAME OF THE PETITIONER(S)

: K.K. JAGADISH

NAME OF THE RESPONDENT(S)

: M/s CADS SOFTWARE INDIA PVT LTD & 7 others

**UNDER SECTION** 

: 241/242

S.No.	Name (in Capital)	Represented by	Signature
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	ard others	Course GARITO	26-7-17
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## **ORDER**

Counsel for petitioner present. Counsel for R1 to R8 present, Counsel for petitioner sought time for filing rejoinder. Time extended at request with a direction to furnish copy of the same to the other side before the next date of hearing. Put up on 18.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)